

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 04.04.2022 (MONDAY)**

**COURT -II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 24 of 2022	Chowgule Shipbuilding Pvt. Ltd. Vs. Chowgule and Company Pvt. Ltd. & Ors.  <b>With</b>	Mahesh Agarwal	Shalaka Patil Vikash Kumar Jha
<b>2.</b>	Comp. App. (AT) No. 25 of 2022	Angre Port Pvt. Ltd. Vs. Chowgule and Company Pvt. Ltd. & Ors.	Mahesh Agarwal	Shalaka Patil Vikash Kumar Jha

### **For Admission (Fresh Cases)**

<b>3.</b>	Comp. App. (AT) No. 51 of 2022	HIFFCO Farming Ltd. Vs. Registrar of Companies, West Bengal	Nitesh Kr. Sinha	
<b>4.</b>	Comp. App. (AT) No. 52 of 2022	Bikash Swain Vs. Dinbandhu Satpathy & Ors.	Adarsh Tripathi	
<b>5.</b>	Competition. App. (AT) No. 09 of 2020	Pankaj Gupta Vs. Secretary, Competition Commission of India & Ors.	Rabin Majumdar	Shama Nargis

### **For Admission (After Notice)**

<b>6.</b>	Comp. App. (AT) (Ins) No. 739 of 2021	Jangsher Singh Choudhary Vs. Ram Kripal Singh Construction Pvt. Ltd.	Saloni Nagoria	Sameer Rastogi
<b>7.</b>	Comp. App. (AT) (Ins) No. 758 of 2021	InterGlobe Technology Quotient Pvt. Ltd. Vs. R.S. Travels Tours India Pvt. Ltd.	Vivek Sarin	Shubhi Sharma
<b>8.</b>	Comp. App. (AT) (Ins) No. 772 of 2021 & I.A. No. 144 of 2022	Asit Kumar Jana Vs. Shanivi Construction Pvt. Ltd. & Anr.	Manisha Chaudhary	Sameer Rastogi Sabhya Jain-R1

9.	Contempt Case (AT) No. 05 of 2022 in Comp. App. (AT) (Ins) No. 35 of 2019	Rakesh Kumar Gupta & Anr. Vs. Sunshine Infraheights Pvt. Ltd. & Anr.	Adhish Rajvanshi	
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**For Hearing**

10.	Competition App. (AT) No. 01 of 2022 & I.A. No. 122 of 2022 <b>(PH)</b>	Amazon.com NV Investment Holdings LLC Vs. Competition Commission of India & Ors. <b>With</b>	Gopal Das Bhavan	Rishi Agrawala Sainyat Lodha-R1 Raghav Shankar Pranjit Bhattacharya Mahesh Agarwal-R2 Rajat Sehgal-R3
11.	Competition App. (AT) No. 02 of 2022 & I.A. No. 127 of 2022	All India Consumer Product Distributors Federation Vs. Competition Commission of India & Anr. <b>With</b>	Heena George	Rishi Agrawala Manu Chaturvedi Shama Nargis Pavan Bhushan Ujwala Uppaluri Mahesh Agarwal Rishi Agrawala
12.	Competition App. (AT) No. 03 of 2022 <b>(PH)</b>	Confederation of All India Traders Vs. Competition Commission of India & Ors.	Rajat Sehgal	Manu Chaturvedi Pavan Bhushan Hima Lawrence Mahesh Agarwal Samir Ali Khan
13.	Comp. App. (AT) (Ins) No. 637 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian	Prachi Johri	Sumesh Dhawan Sumant Batra-RP
14.	Comp. App. (AT) (Ins) No. 796 of 2019	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	Pratiksha Sharma-R1 & R2 Ruchir Mishra-Interveners
15.	Comp. App. (AT) (Ins) No. 95 of 2021	Tridhaatu Kirti Developers LLP Vs. Arihant Nenawati & Ors.	Smriti Churiwal	Arjun Krishnan-R1 Saurabh Ajay Gupta-R2 & R3 Srishti Prabhakar
16.	Comp. App. (AT) (Ins) No. 663 of 2021 & I.A No. 1741 of 2021	Shyam Kishan Saraf Vs. Atul Kumar Kansal Resolution Professional of Universal Buildwell Pvt. Ltd.	Rishabh Jain	Swapnil Gupta-R1

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By order of Hon'ble Chairperson  
-sd/-  
Registrar